

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 225

(IB)-101(PB)/2017

Contt. Pett.-55/2023, IA-5640/2023

IN THE MATTER OF:

Educomp Solutions Limited

... Applicant/Petitioner

Under Section: 10 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kumar Anurag Singh, Zain A, Khan and
Anish Ahlawat

For the RP : Adv. Raghav Mittal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

List the matter on 01.05.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**